

12.00 NOON

[MR. DEPUTY CHAIRMAN in the Chair]

PAPERS LAID ON THE TABLE

Report and Accounts (2007-08) of LBDB, Kavaratti and related papers.

THE MINISTER OF HOUSING AND URBAN POVERTY ALL EVIATION AND THE MINISTER OF TOURISM (KUMARI SELJA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 589/15/09]

**Report and Accounts (2007-08) of the Brahmaputra Board,
Guwahati and related papers.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under Section 21 of the Brahmaputra Board Act, 1980:—
 - (a) Annual Report and Accounts of the Brahmaputra Board, Guwahati, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. L.T. 553/15/09]

- I. **Notifications of the Ministry of Personnel, Public Grievances and Pensions.**
- II. **Reports and Accounts (2007-08) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram and related papers.**
- III. **The Outcome Budget (2009-10) of the Ministry of Earth Sciences.**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (1) G.S.R. 496 (E), dated the 7th July, 2009, publishing the Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2009.
- (2) G.S.R. 497 (E), dated the 7th July, 2009, publishing the Indian Police Service (Pay) Third Amendment Rules, 2009.
- (3) G.S.R. 498 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 2009.
- (4) G.S.R. 499 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Pay) Second Amendment Rules, 2009.
- (5) G.S.R. 500 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2009.
- (6) G.S.R. 501 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Pay) Fifth Amendment Rules, 2009.
- (7) G.S.R. 502 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2009.
- (8) G.S.R. 503 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Pay) Fourth Amendment Rules, 2009.
- (9) G.S.R. 504 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2009.
- (10) G.S.R. 505 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Pay) Sixth Amendment Rules, 2009.
- (11) G.S.R. 506 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2009.
- (12) G.S.R. 507 (E), dated the 7th July, 2009, publishing the Indian Forest Service (Pay) Third Amendment Rules, 2009.

[Placed in Library. See No. L.T. 557/15/09]

II. A copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 555/15/09]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Science and Technology, Department of Biotechnology) and the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), for the year 2009-10.

[Placed in Library. See No. L.T. 556/15/09]

- III. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Earth Sciences.

[Placed in Library. See No. L.T. 554/15/09]

Annual Reports and Accounts (2007-08) of various Society, Samiti, Institute, Sangrahalaya and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2007-08, together with the Auditors Report on the Accounts.
(b) Review by Government on the working of the above Society.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 565/15/09]

- (ii) (a) Annual Report of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2007-08.
(b) Annual Accounts of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2007-08, and the Audit Report thereon.
(c) Review by Government on the working of the above Samiti.
(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 567/15/09]

- (iii) (a) Annual Report and Accounts of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2007-08, and the Audit Report on the Accounts.
(b) Review by Government on the working of the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 566/15/09]